

are conducted under the aegis of NCVT, Ministry of Labour and Certificate is awarded to the successful Apprentices.

(d) There is no discrimination in view of (c) above.

Amendment in P.F. Rules

*2068. SHRIMATI MAHENDRA KUMARI:
KUMARI DIPIKA CHIKHLIA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to make some amendments in the existing rules to ensure timely payments of provident fund and also the amount due under Employees State Insurance Scheme etc;

(b) if so, the time by which these amendments are likely to be made; and

(c) the steps taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) No, Sir.

(b) and (c). Do not arise.

[English]

Repair of Lala Ram Sarup Institute of Tuberculosis and Allied Diseases in Mehrauli

2069. SHRI KESRI LAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the wards in the Lala Ram Sarup Institute of Tuberculosis and Allied Diseases in Mehrauli, Delhi are in a bad

shape and need immediate repairs;

(b) whether the CPWD has undertaken to repair them two years back and the funds necessary have already been made available to them for carrying out the repairs;

(c) whether the CPWD have not yet carried out the job entrusted to them;

(d) if so, the reasons for delay in taking up the work; and

(e) the steps proposed to be taken to expedite the repair work and complete it within a time frame?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (e). It is correct that Lala Ram Sarup Institute of Tuberculosis and Allied diseases in Mehrauli needed repairs. The work of renovation of the Institute was entrusted to the CPWD as a 'deposit work'. As almost all the wards were in need of repairs/renovation and it was not possible to close down the Institute, renovation of all the wards could not be taken up simultaneously. It was, accordingly, decided by the Institute authorities that the renovation may be taken up in one ward at a time. The work in other wards will be taken up only after it is completed in one ward and the same is handed over back to Institute authorities. It is due to this reason that the work has taken more time. Close co-ordination is being maintained between the CPWD and the Institute authorities with a view to complete the work in a time frame.

20-Point Programme in Andhra Pradesh

2070. SHRI GANGADHARA SANIPALLI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the progress made in the implementation of each point of the 20-Point Programme in Andhra Pradesh during the last three years as per the latest review;

(b) whether the progress is satisfactory; and

(c) the amount allocated under each point of the 20-Point Programme during 1990-91 and 1991-92 to Andhra Pradesh in general and Chittoor and Anantapur districts in particular?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) A Statement-I giving details of targets and achievements regarding implementation of 28 select items of the 20-Point Programme which are monitored regu-

larly every month during the last three years in respect of Andhra Pradesh is attached.

(b) The overall yearly ranking of Andhra Pradesh (based on 19 of the 28 select items) among 25 States has been as follows:

1988-89	17
1989-90	22
1990-91	10

(c) The details of the financial allocation under 20-Point Programme for 1990-91 and 1991-92 in respect of Andhra Pradesh are given in Statement-II below. Fund allocation to districts is done by the State Governments. Information as received from the State Government in respect of Chittoor and Anantapur Districts is given in Statement-III below.

STATEMENT-I

Implementation of 20-Point Programme in Andhra Pradesh

State Name : Andhra Pradesh

Sl. No.	Point Description	Unit	88-89			89-90			90-91			
			Target	Ach.	%	Target	Ach.	%	Target	Ach.	%	
1	2	3	4	5	6	7	8	9	10	11	12	13
1.	01A	I.R.D.P. (Families)	Nos.	234905	301296	128	214229	280412	131	174916	293955	168
2.	01B	Jawahar Rozgar Yojana (Mandays)	Nos.	60503000	6160900	10277278000	77715000	101	9199800079459000	88		
3.	01C	SSI Units (Regd.)	Nos.	10000	13425	134	11000	13991	127	11550	14932	128
4.	05A	Distribution of Surplus Land	Acres	35000	28178	66	32000	19179	60	16000	24130	151
5.	06	Bonded Labour Rehabilitation	Nos.	3000	710	24	2290	582	25			
6.	07A	Drinking Water Problem Solved (VLG)	Nos.	4000	2500	63	2500	2166	87	1000	1100	110
7.	08A	Community Health Centres	Nos.	40	0	0	20	0	0	20	0	0
8.	088	Primary Health Centres (PHC)	Nos.	200	0	0	200	0	0	60	0	0

Sl. No.	Point Description	Unit	88-89			89-90			90-91			
			Target	Ach.	%	Target	Ach.	%	Target	Ach.	%	
1	2	3	4	5	6	7	8	9	10	11	12	13
9.	08C	Sub Centres	Nos.	1000	0	0	1236	0	0			
10.	080	Immu. of Children (Dpt. Polio&BCG)	Nos.	1246000	1038434	83	1343500	1148750	88	1346284	1629000	121
11.	08A	FP Sterilisation	Nos.	600000	475000	79	6377000	439000	88	650000	464000	71
12.	08B	Eq. Sterilisation-IUD, CC&OP	Nos.	166722	114880	69	218222	140919	65	234920	151673	65
13.	08C,	ICDS Blocks Operational (Cum.)	Nos.	99	99	100	103	112	109	121	119	98
14.	090	Anganwadies (Cum.)	Nos.	10801	10945	101	11231	13031	116	14041	13539	96
15.	11A	SC Families Assisted	Nos.	230000	376067	164	260000	405090	156	278000	315970	114
16.	11B	ST. Families Assisted	Nos.	54000	123073	228	34000	131240	243	60000	85630	143
17.	14A	House Sites Allotted (Families)	Nos.	90000	126011	140	30000	961118	320	100000	57660	58
18.	143	Construction Assistance (Families)	Nos.	125000	128074	102	125000	83689	67	44600	77310	173
19.	14C	Indira Awas Yojana (Houses)	Nos.	13143	994876	9095	7232	80	7913	5834	5834	74
20.	140	EWS Houses Provided	Nos.	15000	9086	61	145000	9258	6	6100	5080	83

Sl. No.	Point Description	Unit	88-89		89-90		90-91					
			Target	Ach. %	Target	Ach. %	Target	Ach. %				
1	2	3	4	5	6	7	8	9	10	11	12	13
21.	14E	LIG House	Nos.	1500	1501	100	1500	1239	83	1500	0	0
22.	15	Slum Improvement (POP)	Nos.	125000	363979	291	150000	220795	147	125300	301440	241
23.	16A	Tree Plantation	Nos.	320000000	283495000	89	320000000	263515550	82	240000000	242035000	101
24.	18	Fair Price Shops	Nos.	108	777	719	108	187	173	84	167	199
25.	19A	Villages Electrified	Nos.	500	1116	223	650	513	79	250	260	101
26.	198	Pumpsets Energised	Nos.	92500	98497	106	77000	74897	97	66360	84583	127
27.	190	Improved Chullans	Nos.	100000	158509	159	120000	92022	77	120000	127131	106
28.	190	Bio-Gas Plants (States)	Nos.	15000	10233	68	14000	5398	39	8000	8784	110

STATEMENT-II

Outlay allocated under each point of the 20-Point Programme during 1990-91 and 1991-92 to Andhra Pradesh

(Rs. lakhs)

S.No.	Items	1990-91	1991-92
1.	Attack on Rural Poverty		
	IRDP	4177	3908
	JRY	4250	3124
	CD & Panchayat	2305	1168
	V & SI	2753	2011
2.	Rainfed Agriculture	662	470
3.	Better Use of Irrigation	30000	28486
4.	Bigger Harvests	3082	2861
5.	Land Reforms	531	415
6.	Safe Drinking Water	3000	2765
7.	Health for All	690	693
8.	Two child Norm-Nutrition	165	390
9.	Education	5178	3830
10.	Justice to SC/STs	5500	4015
11.	Opportunities for Youth	122	100
12.	Housing for Peoples	4000	3625
13.	Improvement of Slums	908	276
14.	Forestry	1400	806
15.	Protection of Environment	52	77

(Rs. lakhs)

S.No.	Items	1990-91	1991-92
16.	Concern for Consumer	—	—
17.	Energy for Villages	25	15
Total		68.800	59.144

STATEMENT-III

Financial Allocations to different points for 20-Point Programme during 1990-91 and 1991-92 for Districts Chittoor and Anantapur

Item	Chittoor		Anantapur	
	<i>(Rs. lakhs)</i>		<i>(Rs. lakhs)</i>	
	1990-91	1991-92	1990-91	1991-92
Attack on Rural Poverty				
IRDP	—	308.19	N.A.	298.70
JRY	928.15	1000.26	883.21	903.59
Safe Drinking Water	31.00	201.50	8.00	202.50
Justice to SCs/STs	151.64	54.05	137.62	35.17
Housing for People	168.55	N.A.	145.86	N.A.
Improvement of Slums	17.25	17.00	23.25	24.00
Forestry	23.75	N.A.	26.25	N.A.
Energy for Villages	27.98	N.A.	9.66	N.A.

[Translation]**Manufacture of Computers**

2071. SHRI ANAND RATNA MAURYA:
Will the PRIME MINISTER be pleased to state:

(a) the types of computers being developed in the country by using indigenous technology;

(b) whether any super computer has been developed in India by using indigenous technology; if so, the details thereof;